

of them has so far made any appreciable progress. Certain accessories of tractors such as tractor boxes, tractor jacks and trailers, are, however, being manufactured in India.

(c) The importers concerned are expected to maintain adequate service organisation for repair of break-downs.

(d) Since the tractors are spread all over the country, it is not possible to collect information regarding the working hours lost for lack of repairs.

Shri Muniswamy: May I know, Sir, what has been the total cost of the Central Tractor Organisation since its inauguration, the total work done so far and the total loss incurred so far?

Dr. P. S. Deshmukh: It is an independent organisation, Sir, and I do not think this question can arise out of this because it refers to another matter. It would take long to give details concerning C.T.O., the hon. member wants. They have been stated before.

Shri V. P. Nayar: Is it not a fact, Sir, that the total value of agricultural machinery consisting chiefly of tractors, tractor-components and tractor-accessories has declined from 1951, and may I also know whether this decline is not due to the fact that the tractor work is completely disorganised?

Dr. P. S. Deshmukh: I do not think, Sir, my hon. friend's inference is correct. There are other factors as a result of which—I am not sure whether the hon. member is referring to the value of imports.....

Shri V. P. Nayar: Yes.

Dr. P. S. Deshmukh:.....the value has certainly declined. That is a fact.

Dr. Suresh Chandra: Are any efforts being made by the Government to re-utilise the Pashabhai ploughs costing several lakhs and if so, whether these efforts have been successful?

Dr. P. S. Deshmukh: Yes, Sir. The Pashabhai ploughs are being put right and in all probability we will recover all that we spent on them.

Shri T. S. A. Chettiar: May I know, Sir, whether all importers of tractors have to import a certain percentage of spare parts and this has affected the production of tractor parts in the country?

Dr. P. S. Deshmukh: I do not think so, Sir. Of course, we have to pursue a policy so as to see that the agriculturist who purchases a tractor is

not ruined by the fact that he has purchased it.

Shri G. P. Sinha: May I know, Sir, whether Government are aware that many of the tractors are lying idle because of lack of spare parts and technical skill?

Dr. P. S. Deshmukh: I am not aware of this.

Dr. Jaisoorya: May I know the reasons for the decline in the imports of tractors?

Dr. P. S. Deshmukh: It is the fear of the proprietors of land as to the limitation of holdings. That, I think, is the chief reason why imports of tractors have declined.

INTER-STATE MENTAL HOSPITAL, RANCHI

***1459. Dr. Amin:** (a) Will the Minister of Health be pleased to state the names of the Members of the Board of Trustees who manage the Inter-State Mental Hospital at Ranchi, giving their qualifications as well as practical experience in the management of mental hospitals?

(b) What are the causes of dissatisfaction amongst the Members of this Board, which necessitate the taking over of this hospital by the Central Government?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) A statement giving the information required is placed on the Table of the House. [See Appendix IX, annexure, No. 56]

(b) No report has been made either to the Board of Trustees or to the Government of Bihar about any specific causes of dissatisfaction amongst the members of the Board. The members of the Board of Trustees and the Government of Bihar are not quite satisfied with the present position of the Hospital. They are anxious to improve the organisation of the hospital and to make it an improved centre for treatment, research and training in mental health.

Dr. Amin: When do the Government propose to take over this hospital?

Shrimati Chandrasekhar: It is under consideration, Sir.

FOOD DEFICIT IN MADRAS

***1460. Shri C. R. Chowdary:** Will the Minister of Food and Agriculture be pleased to state:

(a) the estimated food deficit in rice,

millet, and pulses (separately) in the Madras State in the year 1953-54; and

(b) the measures adopted to meet the deficit?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) and (b). The Basic Plan is worked on the Calendar year basis and for 1953 the Government of Madras have asked for 250,000 tons rice and 75,000 tons wheat. As regards coarse grains their original demand was for five lakh tons which has now been reduced to one and half lakh tons. These quantities will be found for them within the overall availabilities.

Pulses are not controlled and the requirements of Madras State, as in the case of all other States, are met by imports through normal trade channels.

Shri C. R. Chowdary: Will the Madras State become self-sufficient in the Plan period?

Shri M. V. Krishnappa: That is the ultimate aim. Sir. All possible steps are being taken to achieve that target. Under normal conditions, after the Plan period Madras can become self-sufficient.

Shri C. R. Chowdary: May I know what major and minor irrigation projects have been taken up to make Madras State self-sufficient in food.

Mr. Speaker: I think it can hardly arise out of the present question.

Shri V. P. Nayar: Is the attempt made.....

Dr. Jaisoorya: Which part of Madras State has got this deficit?

Shri M. V. Krishnappa: Mostly Malabar. Sir. The area of the biggest deficit is Malabar District. It is bigger than Kashmir in population—nearly 50 lakhs. All the rice we have allotted to Madras is assigned to the Malabar district alone. That shows that Malabar is the biggest deficit area in Madras.

Shri Punnoose: Has the recent statement made by the Food Minister, Madras, that almost scarcity conditions exist in every district in Madras, come to the notice of Government?

Shri M. V. Krishnappa: Scarcity conditions exist. But there is food. Sir. There is also unemployment. That is the problem.

FOOD POSITION IN MADRAS STATE

*1461. **Shri C. R. Chowdary:** Will the Minister of Food and Agriculture

be pleased to state what will be the food position in the Residuary Madras State after the formation of Andhra State?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): The information is being collected and will be placed on the Table of the House when received.

INDO-U.S. AGREEMENT re SURVEY OF WATER RESOURCES

*1462. **Shri Nanadas:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any operational agreement has been signed recently with the U.S.A. under the Technical Co-operation Agreement for the survey of India's ground-water resources;

(b) if so, whether a copy of the agreement will be placed on the Table of the House; and

(c) the areas and the number of wells to be drilled?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes. Operational Agreement No. 12—'Project for Ground Water Exploration' has been signed with the U.S. Government on the 27th March, 1953.

(b) Yes. A copy of the Agreement has been placed on the Table of the House. [See Appendix IX, annexure No. 57]

(c) These details are at page 2 of the Agreement.

Shri Nanadas: May I know on what basis the areas to be explored are selected?

Dr. P. S. Deshmukh: On the basis of the data available from the Survey of India.

Shri Nanadas: May I know, Sir, whether Rayalaseema and the Pennar river region have been included in the scheme?

Dr. P. S. Deshmukh: The statement is placed on the Table of the House. It mentions the States; it would be impossible to go into particular areas and to say whether that has been included or not.

Shri Meghnad Saha: Is there any organisation in India for the collection of this data?

Dr. P. S. Deshmukh: Which data?

Shri Meghnad Saha: Survey of India's ground water resources.